GOVERNMENT OF RAJASTHAN LAW & LEGAL AFFAIRS DEPARTMENT

No- F.26(90)Nyay/2018

Date 25 MAR 2019.

NOTIFICATION

In compliance of the order dated 17.7.2018 passed by Hon'ble the Supreme Court in Writ Petition (Civil) No. 754/2016, the State Government with the consultation of Rajasthan High Court hereby designates the following Courts mentioned in column no. 3 as Special Courts to try the cases of "Mob violence and Lynching" for the area specified in column no. 4 as under:-

S.N	Name of Judgeship	for Criminal cases relating to Mob	Jurisdiction of the Designated court mentioned in
		, , , , , , , , , , , , , , , , , , , ,	column No.3
1	2	3	4
1.	Ajmer	Ajmer	Revenue District Ajmer
		2.Chief Judicial Magistrate, Ajmer 1 Additional Sessions Judge No. 1,	Revenue District
2.	Alwar	1.Additional Sessions suage 110.	Alwar
		Alwar	7117741
		2.Chief Judicial Magistrate, Alwar	Revenue District
3.	Balotra	1. Additional Sessions Judge, Balotra	Barmer
		2.Chief Judicial Magistrate, Barmer 1.Additional Sessions Judge, Banswara	Revenue District
4.	Banswara	1. Additional Sessions Judge, Banswara	Banswara
		2.Chief Judicial Magistrate, Banswara	Revenue District
5.	Baran	1.Additional Bossies 1.1-B	Baran
		Baran	Daran
	<u> </u>	2.Chief Judicial Magistrate, Baran 1 Additional Sessions Judge No. 1,	Revenue District
6.	Bharatpur	1.1 Idditional Statement 5	Bharatpur
		Bharatpur	Bilaratpui
		2. Chief Judicial Magistrate, Bharatpur 1 Additional Sessions Judge No.	Revenue District
7.	Bhilwara	1.1 Idditional	Bhilwara
		1,Bhilwara	Dimwara
	<u></u>	2.Chief Judicial Magistrate, Bhilwara 1.Additional Sessions Judge No. 1,	Revenue District
8.	Bikaner	1 144	Bikaner
		Bikaner 2.Chief Judicial Magistrate, Bikaner	Dikaner
	72 11		Revenue District
9.	Bundi	1.1144111111111111111111111111111111111	Bundi
		Bundi	Duna
10	C1 '44 1	2.Chief Judicial Magistrate, Bundi 1.Additional Sessions Judge No. 1,	Revenue District
10.	Chittorgarh		Chittorgarh
		Chittorgarh 2.Chief Judicial Magistrate, Chittorgarh	Cinttorgam
1.1	Character	1. Additional Sessions Judge, Churu	Revenue District
11.	Churu	2. Chief Judicial Magistrate, Churu	Churu
12	Davis	1.Additional Sessions Judge, Dausa	Revenue Distric
12.	Dausa	2.Chief Judicial Magistrate, Dausa	Dausa Distric
12	Dh. 1		Revenue Distric
13.	Dholpur	1.Additional Sessions Judge, Dholpur 2.Chief Judicial Magistrate, Dholpur	Dholpur

14.	Dungaman		
14.	Dungarpur	1.Additional Sessions Judge, Dungarpur 2.Chief Judicial Magistrate, Dungarpur	
15.	SriGanganagar	1 Additional Carlos Dungarpur	Dungarpur
	oridanganagan	Judge VIII	Revenue District
		SriGanganagar	SriGangangar
		2.Chief Judicial Magistrate,	Barre
		SriGanganagar	
16.	Hanumangarh	1 Additional C ' Ti	D
		Hanumangarh	- 1011100
		2 61: 6	Hanumangarh
1		iviagistiate,	
17	T: >/	Hanumangarh	
17.	Jaipur Metro.	1.Additional Sessions Judge No. 1,	Area falling in
		Jaipur Metro.	Municipal
		2.Chief Metropolitan Magistrate, Jaipur	Corporation,
		Metro.	
			Jaipur
18.	Jaipur District	1 4 4 4 4 4 4 4 4 4 4 4 4 4 4 4 4 4 4 4	Metropolitan
10.	Jaipul District	1.Additional Sessions Judge No. 1,	Revenue District
		Jaipur District	Jaipur (Except
		2.Chief Judicial Magistrate, Jaipur	Municipal
		District	Corporation area
			Jaipur
19.	Jaisalmer	1 Additional Cassians Tudes I. 1	Metropolitan)
1.	Jaisannoi	1. Additional Sessions Judge, Jaisalmer	Revenue District
20	7 1	2.Chief Judicial Magistrate, Jaisalmer	Jaisalmer
20.	Jalore	1.Additional Sessions Judge, Jalore	Revenue District
		2.Chief Judicial Magistrate, Jalore	Jalore
21.	Jhalawar	1.Additional Sessions Judge, Jhalawar	Revenue District
		2.Chief Judicial Magistrate, Jhalawar	Jhalawar
22.	Jhunjhunu	1.Additional Sessions Judge No. 1,	
	onangnana		Revenue District
		Jhunjhunu	Jhunjhunu
22	T 11 > C	2.Chief Judicial Magistrate, Jhunjhunu	
23.	Jodhpur Metro.	1.Additional Sessions Judge No. 1,	Area falling in
		Jodhpur Metro.	Municipal
		2.Chief Metropolitan Magistrate,	Corporation,
		Jodhpur Metro.	Jodhpur
		· · · · · · · · · · · · · · · · · · ·	
24.	Jodhpur	1.Additional Sessions Judge No. 1,	Metropolitan
21.	District		Revenue District
	District	Jodhpur District	Jodhpur (Except
		2.Chief Judicial Magistrate, Jodhpur	Municipal
		District	Corporation area
			Jodhpur
			Metropolitan)
25.	Karauli	1.Additional Sessions Judge, Karauli	Revenue District
		2. Chief Judicial Magistrate, Karauli	Karauli District
26.	Kota		
20.	Kota	1. Additional Sessions Judge No. 1, Kota	Revenue District
27	37	2.Chief Judicial Magistrate, Kota	Kota
27.	Merta	1. Additional Sessions Judge, Merta	Revenue District
		2. Chief Judicial Magistrate, Nagaur	Nagaur
28.	Pali	1.Additional Sessions Judge, Pali	Revenue District
		2.Chief Judicial Magistrate, Pali	Pali
29.	Pratapgarh		
~>.	Tatapgain		Revenue District
g =		Pratapgarh	Pratapgarh
		OCI: CT !! ! ! !	CON 1900
		2.Chief Judicial Magistrate, Pratapgarh	(CT-1)(CT-1)

_		I Tudge Deigamand	Revenue District
30.	Rajsamand	1.Additional Sessions Judge, Rajsamand 2.Chief Judicial Magistrate, Rajsamand	Rajsamand
	<u> </u>	1.Additional Sessions Judge, Sawai	Revenue District
31.	Sawai	Madhopur	Sawai Madhopur
	Madhopur	2.Chief Judicial Magistrate, Sawai	
		Madhopur	Revenue District
32.	Sikar	1.Additional Sessions Judge No. 1, Sikar	100.000
		2.Chief Judicial Magistrate, Sikar	Sikar
33.	Sirohi	1. Special Judge, SC/ST (POA), Sirohi	Revenue District
55.	Siroin	2.Chief Judicial Magistrate, Sirohi	Sirohi
34.	Tonk	1.Additional Sessions Judge, Tonk	Revenue District
34.	TOTIK	2.Chief Judicial Magistrate, Tonk	Tonk
35.	Udaipur	1.Additional Sessions Judge No. 1,	Revenue District
))) .	Campai	Udaipur	Udaipur
		2.Chief Judicial Magistrate, Udaipur	

By Order Of H.E. the Governor

(Mahaveer Prasad Sharma)
Principal Secretary to the Government

GOVERNMENT OF RAJASTHAN LAW & LEGAL AFFAIRS DEPARTMENT

No- F.26(90)Nyay/2018

Date 11.5 APR 2019.

NOTIFICATION

In this Office even Number Notification dated 25.03.2019 On serial No. 20 in column no 3 at point no 1, Additional Sessions Judge, Jalore' be substituted with 'Sessions Judge, Jalore'.

By Order Of H.E. the Gwernor

Principal Secretary to the Government

RAJASTHAN HIGH COURT, JODHPUR

No. General/II/03/2019/550

Dated: 08/05/2019

Copy forwarded to the following for information and necessary action:-

- 1. All Registrars, Rajasthan High Court, Jodhpur/ Bench Jaipur.
- 2. All the District & Sessions Judges,
- 3. All concerned courts.
- 4. All Chief Judicial Magistrates/ Chief Metropolitan Magistrates.
- 5. A.O.J. Confidential/ RJS Estt./ S.C. Estt./ Statistics/ computer cell with a direction to upload the same on high court website.

REGISTRAR (RULES)